

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'A', NEW DELHI**

**BEFORE SH. PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER  
AND  
SH. NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER**

ITA No.6820/Del/2018  
Assessment Year: 2014-15

<b>Anita Singhal F-100, 1<sup>st</sup> Floor, Rajouri Garden, New Delhi PAN No.BAPPS5839B</b>	<b>Vs</b>	<b>ACIT Central Circle-3 New Delhi</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Sh. Nippun Mittal, CA
Respondent by	Sh. Sanjay Kumar, Sr. DR

Date of hearing:	02/05/2022
Date of Pronouncement:	02/05/2022

**ORDER**

**PER PRADIP KUMAR KEDIA AM :**

The captioned appeal has been filed at the instance of the Revenue against the order of the Commissioner of Income Tax (Appeals)-23, New Delhi ('CIT(A)' in short), dated 31.08.2018 concerning AY 2014-15.

2. The Learned Counsel for the assessee stated that the assessee is not interested to pursuing the appeal and seeks withdrawal.

3. In view of the written and oral requests noted above the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 02.05.2022.

Sd/-  
**(N.K. CHOUDHRY)**  
**JUDICIAL MEMBER**

\*NEHA, Sr. Private Secretary\*

Date:-02.05.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(PRADIP KUMAR KEDIA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	04.05.2022
Date on which the typed draft is placed before the dictating Member	04.05.2022
Date on which the typed draft is placed before the Other member	04.05.2022
Date on which the approved draft comes to the Sr.PS/PS	04.05.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	04.05.2022
Date on which the fair order comes back to the Sr. PS/ PS	04.05.2022
Date on which the final order is uploaded on the website of ITAT	05.05.2022
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	